

निधि-मण्डली, को विदेश भेजने की भारत सरकार में प्रथा नहीं है। इस प्रकार के प्रतिनिधि-मण्डल सोवियत संघ और अन्य देशों की यात्रा उन देशों के समरूप संगठनों के आमन्त्रण पर करते हैं और इस प्रकार की यात्राएं गैर-सरकारी आधार पर की जाती हैं।

**मैसर्स क्रिश्चियन माइका इण्डस्ट्रीज लि०, डोमचंच का सरकारीकरण**

3148. श्री रीतलाल प्रसाद वर्मा : क्या संसदीय कार्य तथा श्रम मंत्री क्रिश्चियन माइका इण्डस्ट्रीज लि० द्वारा मजदूरों की मजूरी का भुगतान न करने के बारे में 28 जुलाई, 1977 के अतारंकित प्रश्न संख्या 5287 के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने मैसर्स क्रिश्चियन माइका इण्डस्ट्रीज लि० और ईस्टर्न मैंगनीज एण्ड मिनरल्स लि० (सम्बन्धित क०) स्वामित्व वाली अभ्रक खानों और अभ्रक कारखानों की दिनांक 20 जुलाई, 1977 को बैठक बुलाई थी तथा उनकी समस्याओं पर विचार-विमर्श किया था ;

(ख) यदि हां, तो चर्चा और निर्णयों की मुख्य बातें क्या हैं ; और

(ग) क्या सरकार का विचार कम्पनी अधिनियम, 1956 की धारा 408 के अन्तर्गत जांच करके इस कम्पनी को राष्ट्रीय हित में, अपने हाथ में लेने का है और यदि नहीं, तो इसके क्या कारण हैं ?

**संसदीय कार्य तथा श्रम मंत्री (श्री रवीन्द्र वर्मा) :** (क) और (ख) जी, हां। इस बैठक को बुलाने का प्रयोजन अन्तर्गत विषयों से सम्बन्धित विभिन्न पक्षों के विचारों का पता करना तथा स्थिति का मूल्यांकन करना था।

(ग) कम्पनी कानून बोर्ड कम्पनी अधिनियम, 1956 की धारा 408 के अधीन, कार्यवाही करने के प्रश्न पर विचार कर रहा है और इस बारे में सम्बन्धित अन्तर्गत विषयों की जांच करने के बाद निर्णय लिया जाएगा।

**Development and utilisation of Iron Ore reserves in Chirian area in Bihar**

3149. SHRI R. L. P. VERMA : Will the Minister of STEEL AND MINES be pleased to state :

(a) whether the Central/State Governments are planning for the development and utilization of iron ore found in large reserves at Chirian area in Bihar ; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI KARIA MUNDA): (a) and (b). Due mainly to the constraint in the availability of scarce capital for the Steel Sector, the Central Government have no immediate proposals for the development and utilisation of the Chirian iron ore reserves.

**Ancillary industries developed by Bhilai Steel Plant**

3150. DR. VASANT KUMAR PANDIT :

SHRI GOVIND RAM MIRI :  
SHRI CHHABIRAM ARGAL :

Will the Minister of STEEL AND MINES be pleased to state :

(a) whether the Management of Bhilai Steel Plant have developed their ancillary industries ; and

(b) is it also a fact that they are not recognising the selected units as ancillaries to their plant and developing further ancillary industries ?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI KARIA MUNDA) : (a) and (b). As a result of the encouragement given by Bhilai Steel Plant, a large number of Small Scale Units have already come up at Bhilai, producing goods that are supplied to the Bhilai Steel Plant

and others. Proposal for recognising some of these units as 'Ancillary Industries' is under consideration of the management.

**Russia's proposal for a Three-year Moratorium on Nuclear Blasts**

3151. SHRIMATI MRINAL GORE : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether the Government have taken note of the proposal of the Soviet Union for a three-year moratorium on nuclear blasts ;

(b) if so, whether Government have considered the proposal for signing of the N.P.T. for a limited period ; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI KUNDU) : (a) Government has seen Press reports to the effect that the Soviet Union has proposed a ban on nuclear weapon tests and a moratorium on peaceful nuclear explosions for a period of three years.

(b) and (c). There is no change in Government's position of not signing the Treaty on the Non-Proliferation of Nuclear Weapons (NPT) as it is an unequal and discriminatory treaty in its present form.

**Criticism by Health Minister of Indian High Commissioner, London**

3152. SHRI C. K. JAFFER SHARIFF :

SHRI K. MALLANNA :

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether it is a fact that the Health Minister of India while he was in Britain criticised the Indian High Commissioner at every place wherever he met with Indian and British people ; and

(b) whether the Indian Government think it proper the role of a Minister to criticise his own Ambassador ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI JAGADAMBI PRASAD YADAV) : (a) The Union

Health Minister made no public criticism of the former High Commissioner of India in the U.K. at any meeting during his visit to U.K. from 2-6 September, 1977.

(b) This is a matter left to the discretion of Ministers visiting abroad and there is normally no occasion for such criticism.

**Bauxite Exploration in Surguja district of Madhya Pradesh**

3153. SHRI PARMANAND GOVINDJIWALA : Will the Minister of STEEL AND MINES be pleased to state :

(a) what steps have been taken to exploit the huge reserves of bauxite in Manpet plateau in Surguja District of Madhya Pradesh ; and

(b) is there any proposal to establish a National Laboratory by the Council of Scientific and Industrial Research in Madhya Pradesh for the development of minerals and forest resources ?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL & MINES (SHRI KARIA MUNDA) : (a) A feasibility report was got prepared by a Soviet agency for setting up an export-oriented alumina plant based on Mainpat bauxite deposits. The feasibility report concluded that the exploitation of these deposits will not be economical for export of alumina. It was, therefore, not possible to proceed further in the matter.

(b) The Council of Scientific and Industrial Research has under consideration a proposal to set up a Research Laboratory in Madhya Pradesh for building up of design, engineering, development capabilities, and appropriate technologies, keeping in view the requirements of that State.

**Ferro Manganese Plant in Madhya Pradesh**

3154. SHRI PARMANAND GOVINDJIWALA : Will the Minister of STEEL AND MINES be pleased to state whether the Central Government have formulated